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IN THE HIGH COURT OF DELHI AT NEW DELHI

CRL.M.C. 2720/2021, CRL.M.A. 17342/2021, CRL.M.A. 20724/2021. CRL.M.A. 20728/2021. CRL.M.A. 20914/2022.

CRL.M.A. 931/2024, CRL.M.A. 28546/2024

....Petitioner

DIRECTORAT E OF ENFORCEMENT Mr. Zoheb Hossain, Special Counsel Through:

Mr. Vivek Gurnani. Panel Counsel

Mr. Vivek Gauray, Advs.

versus

AJIT SINGH BUBBER

....Respondent

Jai Dehadrai, Through: Mr. Anant Mr.

> Siddharth Sharma, Mr. Tasnimul

Hassan, Advs.

CRL.M.C. 3249/2021, CRL.M.A. 19964/2021, CRL.M.A. +

21489/2022, CRL.M.A. 1411/2024, CRL.M.A. 28547/2024

CENTRAL BUREAU OF INVESTIGATIONPetitioner

> Through: Mr. D.P. Singh, Sr. Adv., and SPP

> > with Mr. Manu Mishra, Mr. Imaan

Khera, Advs

versus

AJIT SINGH BUBBER & ANR.

....Respondents

Through: Mr. Jai Anant Dehadrai.

> Siddharth Sharma, Mr. **Tasnimul**

Hassan, Advs.

CRL.M.C. 1429/2022

DIRECTORATE OF **ENFORCEMENT** THROUGH ITSPetitioner

ASSISTANT DIRECTOR K P PRAJAPAT

Mr. Zoheb Hossain, Special Counsel Through:

Mr. Vivek Gurnani, Panel Counsel

Mr. Vivek Gaurav, Advs.

versus

AJIT SINGH BUBBER

....Respondent

Dehadrai, Through: Mr. Jai Anant Mr.

> Siddharth Sharma, Mr. **Tasnimul**

This is a digitally signed order.





Hassan, Advs.

+ CRL.REV.P. 132/2022, CRL.M.A. 4398/2022, CRL.M.A. 21490/2022

SHRI AJIT SINGH BUBBER & ANR.Petitioner

Through: Mr. Jai Anant Dehadrai, Mr

Siddharth Sharma, Mr. Tasnimul

Hassan, Advs.

versus

CENTRAL BUREAU OF INVESTIGATIONRespondent

Through: Mr. D.P. Singh, Sr. Adv., and SPP

with Mr. Manu Mishra, Mr. Imaan

Khera, Advs

CORAM:

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 22.10.2024

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On behalf of the ED an adjournment has been sought as Mr. Zoheb Hossain, learned special counsel is busy before the coordinate Bench of this Court.

Adjournment has been opposed on behalf of Mr. Ajit Singh Bubber. Mr. D. P. Singh, learned senior counsel for the CBI has made the submissions in part.

List the matter for further hearing on 05.12.2024 at 03.30 PM. Interim orders, if any, to continue.

DINESH KUMAR SHARMA, J

OCTOBER 22, 2024

Pallavi/KR

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 07/05/2025 at 10:15:20